

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6542  
ANSWERED ON:07.05.2013  
MISUSE OF MOBILE CONNECTIONS  
Singh Shri Bhupendra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware that sim cards are being sold on fake identity cards in the country;
- (b) if so, whether such sim cards have been misused/are being misused in criminal activities including terrorist activities;
- (c) if so, the details of such cases reported during each of the last three years and the current year; and
- (d) the action taken thereon along with the preventive steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a):Yes, Madam. Some cases of SIM cards being sold on apparently forged/fake identity cards have come to the notice of the Government.

(b) & (c):As per information available, some cases has come to notice where SIM cards were misused in criminal activities. Year wise detail of such cases is as under:-

Year Total Number of cases

2010 3

2011 1

2012 1

2013 Nil

(d):As per directions contained in the judgment and order dated 27.4.2012 by the Hon'ble Supreme Court of India, DoT has issued a new instructions on Verification of New Mobile Subscribers vide its communication No.800-09/2010-VAS dated 09.08.2012 which also contains guidelines to deal with the cases related to mobile SIM Cards issued on bogus/forged documents. Regular customer verification is being done by Department of Telecommunication and necessary actions including disconnection of such numbers, imposition of penalty on the Telecom Service Providers and filing of police complaint /FIR are being taken.